

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : INDORE

Original Application No.201/00250/2018

Indore, this Friday, the 16th day of March, 2018

**HON'BLE SHRI UDAY KUMAR VARMA, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Smt. Naushad Bi, D/o Late Abdul Rahman,
Age:-30 years, Occupation- domestic, Address:-113,
Begum Bagh Colony, Ujjain-456003 **-Applicant**
(By Advocate: Shri R.K.Shukla)

V e r s u s

1. Union of India, Thro. Director General,
Department of Post, Ministry of Communication & IT,
“Dak Bhawan” Sansad Marg, New Delhi-110001
2. Chief Post Master General, “MP Circle,
“Dak Bhavan” Hoshangabad Road, Bhopal-462027
3. Superintendent of Postal,
Malwa Dn. Ujjain-456001 - **Respondent**

ORDER (Oral)

By Uday Kumar Varma, AM:-

Learned counsel for the applicant argues for some time and wishes to withdraw this Original Application to file it afresh with better particulars.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
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(Uday Kumar Varma)
Administrative Member